

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/00882/2019

Dated Friday the 30th day of April Two Thousand Twenty One

**CORAM : HON'BLE SHRI. S. N. TERDAL, Member (J)
HON'BLE SHRI. C. V. SANKAR, Member (A)**

(Through Video Conferencing)

Shri. C. Vivekanand, aged about 48 years,
S/o. Shri. C. Chellappan,
Scientist/Engineer, SC,
SC No. LM64237 IPRC/ISRO,
ISRO Propulsion Complex (IPRC),
(Erstwhile Liquid Propulsion Systems Centre),
Mahendragiri, Tirunelveli District,
Tamil Nadu 627133.Applicant

By Advocate M/s. M. Samuel Raja

Vs

1.Union of India,
rep by its Secretary,
Department of Space,
Antariksh Bhavan,
New BEL Road, Bangalore 560231.

2.Union Public Service Commission,
rep by its Under Secretary,
Dholpur House, Shahjahan Road,
New Delhi 110069.Respondents

By Advocate Mr. Su. Srinivasan, SCGSC

ORAL ORDER

(Pronounced by Hon'ble Shri. S. N. Terdal, Member(J))

No representation for the applicant.

2. Counsel for the respondents submits that the applicant in this OA has passed away.
3. In view of the submission made by the counsel for respondents, this OA is dismissed for non prosecution.

(C.V.Sankar)
Member(A)

(S.N.Terdal)
Member(J)

30.04.2021

SKSI